

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-07/99/1000 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the rd 23 February, 2022

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 591 dtd 22nd February, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 28.02.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 25.02.2022 till the morning of 02.03.2022**, has been granted. Further, the Addl. Sessions Judge, Udalguri, in his absence the Civil Judge cum Asstt. Sessions Judge, Udalguri and in his absence Chief Judicial Magistrate, Udalguri and in her absence, the in charge Chief Judicial Magistrate shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-07/99/1001 /A, dated , 23-02-2022

Copy to:

1. The Project Manager, Gauhati High Court


JT.REGISTRAR (VIGILANCE)